

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.150
ANSWERED ON 20.07.2026

ENVIRONMENT IMPACT OF NEW THERMAL POWER PLANTS

150. SHRI NATHWANI PARIMAL:

Will the Minister of **POWER** be pleased to state:

- (a) the number and capacity of new thermal power plants approved, under construction and commissioned in the country during the last five years, State-wise;
- (b) the details of thermal power plants proposed to be set up during the next five years, including location, fuel type and capacity;
- (c) whether environmental and water availability concerns have been assessed before approval of such projects; and
- (d) the steps taken by Government to balance power generation needs with environmental sustainability?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b): As per Section 7 of Electricity Act, 2003 setting up of a power plant is a de-licensed activity in the country. Any generating company may establish, operate and maintain a generating station without requiring a license under Electricity Act, 2003 if it complies with the technical standards relating to connectivity with the grid.

The details of thermal power plants commissioned in last 5 years, State wise is given at **Annexure-I**.

The details of thermal power plants which are under construction, State wise, is given at **Annexure-II**.

The details of thermal power plants for which contracts have been awarded but work is yet to start, is given at **Annexure-III**

(c): The project developer has to take Environment Clearance from the Ministry of Environment, Forest and Climate Change (MoEF&CC) before establishment of a new thermal power plant. The allocation of water for Thermal Power Plants is done by Water Resources Department of the State Government where the project is located and they assess all factors before allocation of water.

(d): The Government of India have taken several measures to balance power generation needs with environmental sustainability like increasing the share of installed RE capacity & its uptake and promoting energy efficiency in all sphere of life. The share of non-fossil fuel installed capacity in the total installed capacity of the country as on 31.05.2026 is about 53.75 %. In order to push the share of Renewable Power in the energy mix of the country, Government has taken various steps, as outlined in **Annexure-IV**

ANNEXURE-I

ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 150 ANSWERED IN THE RAJYA SABHA ON 20.07.2026

**Thermal Power projects commissioned in the country during the last 5 years (FY 2021-22 to FY 2025-26)
[Capacity: 25,349 MW; No of Units: 43]**

Sl. No	Project Name	State	FY	Sector	Implementing Agency	Unit No	Capacity (MW)
1	Sri Damodaram Sanjeevaiah TPP St-II	Andhra Pradesh	2022-23	State	APGENCO	U-1	800
2	Dr. Narla Tata Rao TPS St-V		2023-24	State	APGENCO	U-8	800
3	Meenakshi Energy Ltd		2025-26	Private	Vedanta Ltd	U-3	350
4	Meenakshi Energy Ltd. patanam TPP) / Vedanta Ltd.		2025-26	Private	Vedanta Ltd	U-4	350
5	Nabi Nagar TPP	Bihar	2021-22	Central	BRBCL(JV of NTPC/Railway)	U-4	250
6	Nabi Nagar STPP		2021-22	Central	NPGCL	U-3	660
7	Barh STPP, Stage-I		2021-22	Central	NTPC	U-1	660
8	Barh STPP St-I		2023-24	Central	NTPC	U-2	660
9	Barh STPP , St-I		2025-26	Central	NTPC	U-3	660
10	Buxar TPP		2025-26	Central	SJVN	U-1	660
11	Vedanta Ltd Chhattisgarh TPP	Chhattisgarh	2025-26	Private	Vedanta Ltd	U-1	600
12	North Karanpura STPP	Jharkhand	2022-23	Central	NTPC	U-1	660
13	North Karanpura STPP		2023-24	Central	NTPC	U-2	660
14	North Karanpura STPP		2025-26	Central	NTPC	U-3	660
15	Patratu STPP		2025-26	Central	PVUNL	U-1	800
16	Yelahanka CCPP	Karnataka	2024-25	State	KPCL	GT+S T*	370
17	Shirpur Power Pvt. Ltd.	Maharashtra	2023-24	Private	M/s Jindal Power Ltd.	U-2	150
18	Bhusawal TPP		2024-25	State	MAHAGENCO	U-6	660
19	Darlipalli STPP St-I	Odisha	2021-22	Central	NTPC	U-2	800
20	Maadurga Thermal Power Company Ltd		2024-25	Private	MTPCL	U-2	30
21	Maadurga Thermal Power Company Ltd		2024-25	Private	MTPCL	U-1	30
22	Ind Bharat TPP		2025-26	Private	JSWEUL	U-2	350
23	Suratgarh SCTPP	Rajasthan	2021-22	State	RRVUNL	U-8	660
24	Tuticorin TPP, St-IV	Tamil Nadu	2021-22	Private	SEPC	U-1	525
25	North Chennai TPP St-III		2025-26	State	TNPGCL	U-6	800
26	Bhadradri TPP	Telangana	2021-22	State	TGGENCO	U-4	270
27	Telangana STPP St- I		2023-24	Central	NTPC	U-1	800
28	Telangana STPP St- I		2023-24	Central	NTPC	U-2	800
29	Yadadari TPS		2024-25	State	TGGENCO	U-2	800
30	Yadadari TPS		2025-26	State	TGGENCO	U-1	800
31	Yadadari TPS		2025-26	State	TGGENCO	U-4	800

32	Harduaganj Expn-II	Uttar Pradesh	2021-22	State	UPRVUNL	U-1	660
33	Obra-C STPS		2023-24	State	UPRVUNL	U-1	660
34	Jawaharpur STPP		2023-24	State	UPRVUNL	U-1	660
35	Ghatampur TPP		2024-25	Central	NUPPL	U-1	660
36	Jawaharpur STPP		2024-25	State	UPRVUNL	U-2	660
37	Khurja STPP		2024-25	Central	THDC	U-1	660
38	Panki TPP		2024-25	State	UPRVUNL	U-1	660
39	Obra-C STPS		2025-26	State	UPRVUNL	U-2	660
40	Khurja SCTPP		2025-26	Central	THDC	U-2	660
41	Ghatampur TPP		2025-26	Central	NUPPL	U-2	660
42	Kashipur CCPP, Ph-II	Uttarakhand	2023-24	Private	SEPL	Module-2 **	214
43	Sagardighi TPP	West Bengal	2025-26	State	WBPDC	U-5	660
							25,349

* GT: Gas Turbine
ST: Steam Turbine

** Module-2 consists of 2 no. Gas Turbines (GT) and 1 no. Steam Turbine (ST).

ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 150 ANSWERED IN THE RAJYA SABHA ON 20.07.2026

Details of Under Construction Thermal Power Projects across the country, State wise (As on 30-06-2026)
[Capacity: 47,545 MW; No of Units :65]

Capacity: 4,343 MW, No of Units: 105					
Sl. No	Project Name / Implementing Agency	State	Sector	Unit No.	Capacity (MW)
1	Buxar TPP (SJVN)	Bihar	CENTRAL	U-2	660
2	Nabinagar STPP, St-II (NTPC)		CENTRAL	U-4	800
3			CENTRAL	U-5	800
4			CENTRAL	U-6	800
5	Pirpainti USCTPP (Adani Power Ltd)		PRIVATE	U-1	800
6			PRIVATE	U-2	800
7			PRIVATE	U-3	800
8	Korba TPP. Ph-II (Lanco Amarkantak TPP), M/s Adani Power Ltd	Chhattisgarh	PRIVATE	U-3	660
9	PRIVATE		U-3	660	
10	Korba(W) SCTPP (CSPGCL)		STATE	U-1	660
11			STATE	U-2	660
12	Lara STPP St-II (NTPC)		CENTRAL	U-3	800
13			CENTRAL	U-4	800
14	Raigarh USCTPP, St-II/ Adani Power		PRIVATE	U-2	800
15			PRIVATE	U-3	800
16	Raipur Ext TPP, Ph-II /Adani Power		PRIVATE	U-3	800
17			PRIVATE	U-4	800
18	Singhitarai TPP(M/s Vedanata)		PRIVATE	U-2	600
19	Sipat STPP, St-III (NTPC)		CENTRAL	U-6	800
20	Akaltara TPP(JSW Energy)		PRIVATE	U-4	600
21			PRIVATE	U-5	600
22			PRIVATE	U-6	600
23	Binjkote TPP(Sharda Energy & Mineral)		PRIVATE	U-3	300
24			PRIVATE	U-4	300
25	Ukai TPP/GSECL	Gujarat	STATE	U-7	800
26	DCR TPP Ext., /HPGCL	Haryana	STATE	U-1	800
27	Patratu STPP (PVUNL)	Jharkhand	CENTRAL	U-3	800
28	Koderma TPS, St-II/ DVC		CENTRAL	U-1	800
29			CENTRAL	U-2	800
30	Amarkantak TPS (MPPGCL)	Madhya Pradesh	State	U-3	660
31	Annupur TPP PH-II/APP Pvt Ltd		PRIVATE	U-1	800
32	Annupur TPP/Adani Power		PRIVATE	U-1	800
33			PRIVATE	U-2	800
34			PRIVATE	U-3	800
35	Gadarwara STPP, Ph-II(NTPC)		CENTRAL	U-3	800
36			CENTRAL	U-4	800
37	Mahan STPP,St-II (Mahan Energen)		PRIVATE	U-3	800
38			PRIVATE	U-4	800
39	Mahan STPP,St-III (Mahan Energen)		PRIVATE	U-5	800
40			PRIVATE	U-6	800
41	Satpura TPP (Sarni) (MPPGCL)		State	U-12	660

42	Koradi TPS,St-V (MSPGCL)	Maharashtra	STATE	U-11	660
43			STATE	U-12	660
44	Darlipalli STPP, St-II (NTPC)	Odisha	CENTRAL	U-3	800
45	Malibrahamani TPP(JPL)		PRIVATE	U-2	525
46	Talabira TPP (NLC)		CENTRAL	U-1	800
47			CENTRAL	U-2	800
48			CENTRAL	U-3	800
49			CENTRAL	U-1	660
50	Talcher TPP St-III (NTPC)		CENTRAL	U-2	660
51	Udangudi STPP St-I (TNPGL)		Tamil Nadu	STATE	U-1
52		STATE		U-2	660
53	Ennore SCTPP (TNPGL)	STATE		U-1	660
54		STATE		U-2	660
55	Yadadri TPS (TGGENCO)	Telangana	STATE	U-5	800
56	Singareni TPP,Ph-II/SCCL		STATE	U-3	800
57	Telangana STPS St-II (NTPC)		CENTRAL	U-3	800
58			CENTRAL	U-4	800
59			CENTRAL	U-5	800
60	Singrauli STPP, St-III (NTPC)	Uttar Pradesh	CENTRAL	U-8	800
61			CENTRAL	U-9	800
62	Mirjapur TPS (Adani Power Ltd)		Private	U-1	800
63			Private	U-2	800
64	Raghunathpur TPS, Ph-II/DVC	West Bengal	CENTRAL	U-3	660
65			CENTRAL	U-4	660
Total Capacity					47,545

ANNEXURE-III**ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 150 ANSWERED IN THE RAJYA SABHA ON 20.07.2026**

**Coal based thermal power plants for which contracts have been awarded but work is yet to start
[Capacity: 16,000 MW; No of Projects: 8]**

S.No	Name of Project	State	Developer	Sector	Total Capacity (MW)
1	Chapar Ultra Supercritical TPP	Assam	Adani Power	Private	3,200
2	Korba Power Limited Ph-III	Chhattisgarh	Adani Power	Private	1,600
3	Newzone TPP	Madhya Pradesh	Torrent Power	Private	1,600
4	Kawai TPP Ph-II	Rajasthan	Adani	Private	3,200
5	Meja-II	Uttar Pradesh	NTPC-UP-JV	Central	2,400
6	Durgapur TPS Ph-III	West Bengal	DVC	Central	800
7	Salboni STPP Ph-I	West Bengal	JSW	Private	1,600
8	Salboni STPP Ph-II	West Bengal	JSW	Private	1,600
TOTAL					16,000

**ANNEXURE REFERRED IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 150
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Steps taken by the Government in order to push the share of Renewable Power in the energy mix of the country are detailed as under:

- i. Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), PM Surya Ghar Muft Bijli Yojana, National Programme on High Efficiency Solar PV Modules, New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA), National Green Hydrogen Mission, Viability Gap Funding (VGF) Scheme for Offshore Wind Energy Projects have been launched.
- ii. Scheme for setting up of Solar Parks and Ultra Mega Solar Power projects is being implemented to provide land and transmission to Renewable Energy (RE) developers for installation of RE projects at large scale.
- iii. 100% Inter State Transmission System (ISTS) charges have been waived for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025 (with waiver tapering off 25% annually till June 2028), for co-located BESS projects commissioned by June 2028, for Hydro PSP projects where construction work awarded by June 2028, for Green Hydrogen Projects commissioned till December 2030 and for offshore wind projects commissioned till December 2032.
- iv. Foreign Direct Investment (FDI) has been permitted up to 100 percent under the automatic route.
- v. Laying of new transmission lines and creating new sub-station capacity has been supported under the Green Energy Corridor Scheme for evacuation of renewable power
- vi. To augment transmission infrastructure needed for steep RE trajectory, suitable transmission plan has been prepared.
- vii. Government of India, in September 2023, approved a Viability Gap Funding (VGF) scheme for development of Battery Energy Storage Systems (BESS). BESS capacity of 13.22 GWh is under implementation with a budgetary allocation of Rs 3,760 Cr. under this scheme. Considering the increasing demand of BESS, Ministry of Power, in June 2025, has approved another VGF scheme for development of 30 GWh BESS capacity with a financial support of Rs 5,400 Cr from Power System Development Fund (PSDF).
- viii. To boost RE consumption, Renewable Purchase Obligation (RPO) followed by Renewable Consumption Obligation (RCO) trajectory has been notified till 2029-30. The RCO which is applicable to all designated consumers under the Energy Conservation Act 2001 will attract penalties on non-compliance. RCO also includes specified quantum of consumption from Decentralized Renewable Energy sources.
- ix. “Strategy for Establishment of Offshore Wind Energy Projects” has been issued.
- x. To achieve the objective of increased domestic production of Solar PV Modules, the Govt. of India is implementing the Production Linked Incentive (PLI) scheme for High Efficiency Solar PV Modules.
